

Name of the Corporate Debtor: Padmaadevi Sugars Limited (IN LIQUIDATION) CIN : U15421TN1995PLC029913
Date of commencement of CIRP: 15th October 2018, Date of commencement of Liquidation: 20th April 2021


LIST OF STAKEHOLDERS as on 6th May 2025, NCLT taken on record date: 03rd June 2025

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Annexure 5 - List of operational creditors (Workmen)

Amount in Rs														
Sl No	Name of authorised representative, if any	Name of workmen	Details of Claim Received		Details of Claim Admitted					Amount			Amount of claim not admitted	Remarks if any
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether Related Party ?	% of Voting Share in SCC, if applicable	Amount of Contingent Claim	of any mutual dues, that may be set-off		

FOR PADMADEVI SUGARS LIMITED


S. Rajendran
Liquidator

Regn. No. IBBI/IPA-002/IP-N00098/2017-18/10241